# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated: - 22 AUG 1994

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49 of 1994.

APPLICANTS:

RESPONDENTS:

Sri.S.H.Vijayakumar, v/s. Chairman, Railway Recouitment Board, Bangalore and Others.

- Sri.Kaleemulah Sharief, Advocate, No.612, Chandra Building, Avenue Road, Bangalore-560 002.
- 2. Sri.A.N. Venugopala Gowda, Advocate, No.8/2, Upstairs, R.V. Raod, Bangalore-4.

Subject:- Forwarding of copies of the Orders passed by the Gentral administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the tRDER/
STAY tRDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 4-8-94.
Testuad one

Issued on

DEPUTY REGISTRAR
JUDICIAL ERANCHES.

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#### CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

### ORIGINAL APPLICATION NUMBER 49 OF 1994

THURSDAY, THIS THE 4TH DAY OF AUGUST, 1994.

Mr. Justice P.K. Shyamsundar,

.. Vice-Chairman.

Mr.T.V.Ramanan.

... Member(A)

S.H.Vijayakumar, S/o Obanaika, Aged about 26 years, r/o Singenahalli, Ramanahalli Post, Arasikere Taluk, Hassan District.

. Applicant.

(By Advocate Shri Kaleemulla Shariff - absent)

v.

- 1. The Chairman
  Railway Recruitment Board,
  18, Miller's Road,
  Bangalore-560 046.
- The Divisional Railway Manager, Divisional Office, Southern Railway, Bangalore.

. Respondents.

(By Standing Counsel Shri A.N. Venugopal)

## ORDER

The applicant who was aggrieved of his non-selection to

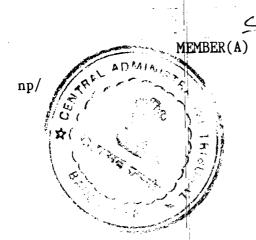
#### Mr.Justice P.K.Shyamsundar, Vice-Chairman:-

the post of Assistant Station Master was subsequently mollified by the offer of the post of Enquiry-cum-Reservation Clerk. We are now told that he has accepted that job, quite happy with it and right now he is undergoing training to equip himself to discharge the duties in the said job. Under the circumstances there is little reason to persist with this application. However, we also find a letter/communication from his lawyer Sri Kaleemulla Sheriff issued on 28-7-1994 addressed to the Office Superintendent, Southern Railways, Bangalore Division, Bangalore stating that the applicant Sri S.H.Vijayakumar will be withdrawing the petition filed before the Central Administrative Tribunal



on the next date when the matter is posted for hearing. True to the declaration as aforesaid, we notice that neither the applicant nor his Advocate has appeared before us to-day although we waited till 1-20 p.m. and the case was called more than once.

On the foregoing, we dismiss this application. No costs.



Sd-VICE-CHAIRMAN. (

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ADMINISTRATIVE TRIBUMAN
ADDITIONAL BENCH
BANGLISHER